

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of May 2019

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	32466	428	1132	31762
Execution First Appeal	45	3	0	48
Regular Second Appeal	50301	569	570	50300
Execution Second Appeal	388	11	6	393
First Appeal from Order (MACT)	45246	562	826	44982
First Appeal from Order (Misc)	6428	168	103	6493
First Appeal from Order (Matrimonial)	2058	54	46	2066
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	341	5	57	289
Civil Revision	13088	984	1062	13010
Civil Writ Petition	67208	4514	3839	67883
Letters Patent Appeal	3447	235	220	3462
Election Petitions	19	0	1	18
Recreminatory	1	0	0	1
Application in Election Petition	17	0	0	17
Probate	5	0	0	5
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1533	51	14	1570
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	30	1	4	27
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	33	0	0	33
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	12	0	0	12
Central Excise Cases	0	0	0	0
Central Excise Act	105	9	4	110
Interest Tax Appeals	0	0	0	0
Vat Appeals	372	26	39	359
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	0	69
Civil Reference	4	0	0	4
Civil Original	16	0	1	15
Civil Contempts	4725	617	448	4894
Contempt Appeal Civil Petition	33	2	20	15
Arbitration Cases	472	36	46	462
Execution Liquidation	0	0	0	0
Company Appeals	43	0	1	42
Company Petitions	328	1	38	291
X-Objection	1891	40	32	1899
Transfer Application	588	114	129	573
Review Applications	1033	94	137	990
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	232366	8524	8775	232115
CRIMINAL CASES				
Criminal Appeal - DB	12841	121	79	12883
Criminal Appeal - DB Acquital	1242	12	9	1245
Criminal Appeal - SB	42213	451	70	42594
Criminal Appeal - SB Acquital	742	31	6	767
Criminal Revision	14391	378	302	14467
Criminal Revision (Family)	848	113	35	926
Criminal Writ	193	90	108	175
Murder Reference	9	2	0	11
Contempt Appeals (Criminal)	27	1	1	27
Criminal Main Misc	28959	6335	6770	28524
Criminal-Complaint-OJ	1	0	0	1
Pet. U/s 378 (3&4)	7806	234	72	7968
Criminal Reference	2	0	0	2
Total of Criminal Cases	109274	7768	7452	109590
Total of Main Cases (Civil & Criminal)	341640	16292	16227	341705

Note: Institution includes 36 cases of Remand back and restored cases.